BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

Appeal No.438/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th January 2018, 10.30 A.M

Name of the Company		Barat Hotels & ResortsPvt.LtdVs-Registrar of Companies,W.B		
Uı	nder Section	252 (3)	2000 CT 2015 THE A	
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
		aban Bishwal (Adv.) andhur (Adv.)	July -	19/1/18 Anu Chandhuan

19.01.2018 (S.No.107) – Barat Hotels & Resorts Pvt. Ltd. Vs. Registrar of Companies, West Bengal.

ORDER

Ld. Counsel for the petitioner is present.

After hearing the case, order was reserved on 09.01.2018. But subsequently it came to our notice that after filing of the report of the ROC, opportunity be given to file rejoinder by the petitioner. Petitioner may file rejoinder within 15 days from today with a copy to the opposite party.

List on 16.02.2018 for further consideration.

(Jinan K.R.)

Member (Judicial)

(V.P. Singh)
Member (Judicial)